

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. // /UHC/Admin.A/2019

Dated: January 27, 2019

In exercise of powers conferred U/S 11(3) of the Code of Criminal Procedure, 1973, following Judicial Officers of the rank of Civil Judge (Jr. Div.) are conferred with the powers of Judicial Magistrate 1<sup>st</sup> Class to exercise these powers within the district where they remain posted.

S.No.	Name
1.	Sri Bhupendra Singh Shah
2.	Ms. Minakshi Dubey
3.	Ms. Bhawna Pandey
4.	Sri Vivek Singh Rana
5.	Ms. Shikha Bhandari
6.	Sri Rizwan Ansari
7.	Ms. Kanchan Chaudhary
8.	Ms. Shalini Dadar
9.	Ms. Nisha Devi
10.	Ms. Shivani Nahar
11.	Sri Rohit Joshi
12.	Sri Shambhu Nath Singh Sethwal
13.	Sri Laval Kumar Verma
14.	Sri Kuldeep Narayan
15.	Sri Anil Kumar Kori

**By Order of the Court,**

**Sd/-**  
**(Pradeep Pant)**  
Registrar General.

No. 233 /XVII-d-1/Admin.A/2015

Dated: January 27, 2019.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Personal, Government of Uttarakhand, Dehradun.
4. All the Districts & Sessions Judges.
5. All the Family Courts.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
8. All the Registrars of the Court.
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
11. P.S. to Registrar General.
12. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
13. Guard File/ Assistant concerned

  
07.01.2019  
**Deputy Registrar**  
**Admin.A**